

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.




PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 IN TP 88/16	Hearing	397-398	Jitendra Virwani vs. MROTech Ltd. & 10 Ors.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Adlaw Partners- Respondent no. 1 & 11  
Pradeep.S. 
2. AKS law associates Petitioner 
3. NDS law partners Respondent no 2-10  
Priyanka 

Heard counsel for petitioner is present. Counsels for respondents are present. The Tribunal informed the Advocates for both sides that the Tribunal will hear the main petition and both sides are directed to be ready to proceed with the main petition along with IA if any.

List it on 01.06.2017.

  
MEMBER (J)

  
MEMBER (T)